

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO.394/2006
OA NO.152/2000

DA

This the 11th day of December, 2006

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MRS. CHITRA CHOPRA, MEMBER (A)

Ram Kumar
Working under Senior Signal and
Telecommunication (Construction)
Tilak Bridge, Northern Railway,
New Delhi-110002.

(By Advocate: Sh. Asit Kumar Ray)

Versus

S.V.Singh
Dy CSTE/C/TKJ
Service through:
CSTE/C/TKJ
Tilak Bridge,
Northern Railway,
New Delhi.

ORDER (ORAL)

Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Learned counsel for applicant does not press CP and has stated that the applicant will seek remedy against the order dated 4.4.2003. CP is dismissed as not pressed. It will be open for the applicant to challenge the order of the appellate authority in accordance with law and rules.

Chitra Chopra
(CHITRA CHOPRA)
Member (A)

Macca
(M.A. KHAN)
Vice Chairman (J)

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